

19

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1538/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: International Road Dynamics South Asia Pvt. Ltd.

V/s
Crest Logistics & Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
19	D. J. Kakade	Partner Mulla & Muller Gupte, Blunt & Gupte Advocate for the corporate Debtors	D. Kakade
19	JOYDIP BHATTACHARYA 1/B ANOOP PATIL g SURENDER KUMAR	OPERATIONAL CREDITOR	
	<u>ORDER</u>		

CP No.1538/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 9.2.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)